

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4660  
ANSWERED ON:06.08.2009  
NATIONAL LAW UNIVERSITY  
Joshi Shri Mahesh

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether 50% of the seats in the National Law University, Bhopal are reserved for the students from Madhya Pradesh;
- (b) if so, the details thereof;
- (c) whether there is no such quota for the students from Rajasthan in the National Law University, Jodhpur;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to make uniform rules for admission in National Law University throughout the country?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (e) No, Madam. The National Law University, Bhopal has been established by Act No.41 of 1997 of the Madhya Pradesh Legislature and the National Law University, Jodhpur established under the National Law University, Jodhpur Act, 1999 (Act No. 22 of 1999) enacted by the Rajasthan State Legislature. The said Universities though named as National Law University but in fact have been established by the Act of respective State Legislature, therefore, in true sense are State Universities. Hence, the respective State Governments are concerned with the subject matter of the Question.